

SHEEKAKAI POWDER (GRADING AND MARKING) RULES, 1973

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SHEEKAKAI POWDER (GRADING AND MARKING) RULES, 1973

SHEEKAKAI POWDER (GRADING AND MARKING) RULES, 1973

1. Short title and application :-

- (1) These rules may be called the Sheekakai Powder (Grading and Marking) Rules, 1973.
- (2) They shall apply to Sheekakai Powder prepared in India.

2. Definitions :-

In these rules, unless the context otherwise requires,-

- (a) "Sheekakai Powder" means the produce obtained by grinding pods of Acacia Concinna;
- (b) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India.
- (c) "Schedule" means a Schedule appended to these rules.
- (d) "Authorised packer" means a person or a body of persons who has been granted a certificate of Authorisation by the Agricultural Marketing Adviser to the Government of India forgetting the commodity graded and Agmarked in accordance with grade standards and procedure prescribed under the rules.

3. Grade designation :-

Grade designation to indicate the quality of Sheekakai powder shall be as set out in column 1 of Schedule 1.

4. Definition of quality :-

The quality of Sheekakai powder indicated by the respective grade designations shall be as set out against each grade designation in columns 2 to 5 of Schedule 1.

5. Grade designation marks :-

- (1) The grade designation mark in the case of Sheekakai powder packed in polythene or papers bags shall consist of a design incorporating the number of certificate of authorisation, the word "Agmark" and the grade approved by the Agricultural Marketing Adviser.
- (2) The grade designation mark in case of Sheekakai powder packed in containers of jute or cloth as also in containers in which sealed polythene bags or paper cartons of graded Sheekakai powder are packed, shall consist of a label, specifying the grade designation and bearing the design (consisting of an outline map of India with the word "AGMARK" and the figure of rising sun with the words "Produce of India" and resembling the one as set out in Schedule II.

6. Method of marking :-

- (1) The grade designation mark shall be securely affixed to or printed on each container in a manner approved by the Agricultural Marketing Adviser,
- (2) In addition to the grade designation mark, the following particulars shall also be clearly and indelibly marked on each container, namely:-
 - (a) Date of packing in code or plain letters,
 - (b) lot number, and
 - (c) net weight.
- (3) An authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container, in a manner approved by the said officer, provided that the private trade mark does not represent a quality or grade different from that indicated by the grade designation mark affixed to or

printed on the container in accordance with these rules.

7. Method of packing :-

(1) Only sound, new, clean and dry containers, ma polythene, jute, cloth or paper bags shall be used for packing Sheekakai powde they shall be free from insect infestation or fungus contamination and free undesirable smell and these shall be closed and scaled in a manner approved b Agricultural Marketing Adviser.

(2) When more than one packet is put in a large container all the packets bear Agmark labels and outer container shall also bear Agmark label.

8. Special conditions of certificate of authorisation :-

In addition to conditions specified in rule 4 of the General (Grading and Marking Rules,) 1937 following special conditions shall also be observed by the authorised packers to satisfaction of the Agricultural Marketing Adviser :-

(1) An authorised packer shall provide such facilities as may be necessa the Inspecting Officers duly authorised by the Agricultural Mark Adviser in this behalf to discharge their duties under these rules.

(2) An authorised packer shall make such arrangements for testing Sheel Powder as my be specified and samples of Sheekakai powder sha forwarded to such control laboratory as may be notified from time to by the Agricultural Marketing Adviser.

SCHEDULE 1

SCHEDULE I

\ \ \ (See rule 3 and rule 4) Grade designation and definition of quality of sheekakul powder	
	Product M
(per Total ash* Acid inso- General Charac- cent) Maximum (per cent) luble ash* maximum (per cent) maximum	1
	SI
1 (1) The sheekakal powder shall be prepared by grinding clean soapnut pods (Acacua Concinna) and shall contain not less than 99.0 per weight of such ground powder. General 15 6 2 (2) When passed through a standard sieve of 500 Micron not more than 1.0 per cent. shall retained on the sieve. (3) The sheekakai powder shall be from dirt, mould growth insect infestation and all types of adulterants.	

SCHEDULE 2

SCHEDULE II

(See rule 5) Design of grade designation mark
